

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 35

CP No. 94/Chd/Hry/2022

Under Section 252(3), CA 2013

In the matter of:

YBS Developers (OPC) Pvt. Ltd.

...Appellant

Vs

The ROC, & Anr.

...Respondents

Due to paucity of time, the matter could not be taken up today, hence adjourned to 01.12.2023.

Sd/-

Court Officer

October 30, 2023

Mukta